

(09)

BEFORE CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH

R.P. NO. 40/95

in

O.A. NO. 766/91

| | | |
|-----------------------|-----|-------------|
| Shri Satish Chandra | ... | Applicant |
| v/s | | |
| Union of India & Anr. | ... | Respondents |

CORAM: 1) Hon'ble Shri B.S. Hegde, Member (J)
2) Hon'ble Shri P.P. Srivastava, Member (A)

Tribunal's orders (by circulation) Dated 31.3.95
(Per: Hon'ble Shri B.S. Hegde, M(J)).

1. Pursuant to the orders passed by Tribunal vide dated 13-1-1995 directing the Applicant to file a Review Application, if so advised, the Applicant has filed this R.P.

2. The O.A. was dismissed for default of appearance. In the facts and circumstances of the case, we ~~have~~ ~~restored the R.P. which is treated as an M.P. and~~ ~~restore the O.A. to its original place.~~ *PPH*


(P.P. Srivastava)
Member (A)


(B.S. Hegde)
Member (J)

ssp.